

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 549 of 2020

In the matter of:

Narendra Kumar Agarwal & Anr.

....Appellants

Vs.

Monotrone Leasing Pvt. Ltd. & Anr.

...Respondents

Present

For Appellants: Mr. Suhita Mukjopadhyay, Mr. Abhijeet Sinha, Mr. Avirup Chatterjee, Advocates.

**For Respondents: Ms. Charu Tyagi, Advocate for R-1.
Mr. Bimal K. Choudhary, Advocate for R-2.
Mr. Sanjay Kapur & Mr. V.M. Kannan, Advocates for SBI.**

ORDER
(Virtual Mode)

11.08.2020: Due to paucity of time the Appeal is adjourned.

Parties may file Written Submissions not more than three pages within one week.

Let the Appeal be fixed on **2nd September, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

Sim/Kam